(b) and (c). Do not arise.

Container Corporation

*217. SHRI G.S. BASAVARAJU: SHRI SHANTILAL PATEL:

Will the Minister of RAILWAYS be pleased to state:

(a) whether a Container Corporation has been established;

(b) if so, whether it will give a boost for promoting exports; and

(c) if so, to what extent?

THE MINISTER OF STATE OF THE MIN-ISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) Yes, Sir.

(b) and (c). The Container Corporation expected to increase the handling facilis of export/import containers significartly.

Bank Loans to NCCF

*218. DR. A.K. PATEL: Will the Minister of FINANCE be pleased to state:

(a) whether the National Consumers Cooperative Federation (NCCF) has borrowed money as loans from the commercial banks in excess of the value of goods (dry dates) mortgaged by the Federation with the banks;

(b) if so, the reasons for which the concerned banks had advanced money to the NCCF in excess of the price of the goods;

(c) whether the dry dates stocks worth Rs. 1.5 crores mortgaged by the NCCF with the banks are unfit for consumption as per PFA Act; and

(d) the manner in which the concerned banks propose to realise the amount from the NCCF?

THE MINISTER OF STATE IN THE DE-PORTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI ED-UARDO FALEIRO): (a) to (d). Reserve Bank of India has reported that certain credit facilities have been granted by banks to the National Consumers Cooperative Federation (NCCF) from time to time for various purposes including for the import of dry dates. However, in accordance with the statutes governing the public sector banks and as per the customs and usages prevalent among the bankers the information relating to an individual constituent of a bank cannot be divulged.

Bank Loans to 1984 Riot Victims

219. SHRI MULLAPALLY RAMACHAN-DRAN: Will the Minister of FINANCE be pleased to state:

(a) whether Government have issued any instructions to commercial/nationalised banks with regard to loan's extended to victims of riots of 1984;

(b) if so, the details of the directions given;

(c) the total quantum estimated as due from the riot victims to nationalised banks;

(d) whether Government propose to make good any portion of the funds; and

(e) the number of individuals/firms reported to be affected by the riots of 1984 in the capital and who are borrowers from nationalised banks?

THE MINISTER OF STATE IN THE DE-PARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI ED-UARDO FALEIRO): (a) and (b). The Reserve Bank of India had issued guidelines on 6th November, 1984 to various scheduled commercial banks for extending need based credit on softer terms and conditions to the persons affected by November, 1984 dis-The Reserve Bank of India's turbances. guidelines inter-alia provide for reschedulement of existing loans, grant of fresh loans at concessional rates of interest, waiver of margin requirements in respect of advances upto Rs. 1 lakh, speedy clearance of loan proposals etc.

(c) to (e). In the Union Territory of Delhi by the end of June, 1988 loans to the extent of Rs. 35.16 crores were sanctioned to 6904 borrowers affected by November, 1984 disturbances. These loans are to be recovered from the borrowers as per stipulated terms and conditions.

Introduction of A New Train Between Bangalore and Gauhati

*220. SHRI V. KRISHNA RAO: Will the Minister of RAILWAYS be pleased to state:

(a) whether a new train has been intro-

duced between Bangalore and Gauhati on North Frontier Railway;

(b) if so, what is the duration of the journey; and

(c) the details of halts of this train?

THE MINISTER OF STATE OF THE MIN-ISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) Yes, Sir.

(b) 61 hours 15 minutes from Bangalore to Guwahati and 60 hours 15 minutes from Guwahati to Bangalore.

(c) A Statement is given below.

Name of the Railway	Name of the halt
Northeast Frontier Railway	 Kamakhya Rangiya New Bangaigaon New Alipurduar New Cooch Behar New Jalpaiguri Kishanganj
Eastern Railway	 1. Malda Town 2. Rampurhat 3. Bolpur (Santiniketan) 4. Howrah
South Eastern Railway	 Kharagpur Balasore Cuttack Bhubaneswar Berhampur Palasa Srikakulam Road Vizianagram Visakhapatnam
South Central Railway	1 Rajahmundary 2 Vijayawada 3 Ongole*
Southern Railway	 Madras Katpadi Jolarpettai Bangarapet Bangalore East** Bangalore Cantt.

STATEMENT

* Stoppage of only 976 Guwahati-Bangalore train.

** Stoppage of only 975 Bangalore-Guwahati train.